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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No. 350/90

New Delhi, dated the 7th June, 1994.

Hon'ble Shri S.R. Adige, Member(A))

Hon'ble Smt. Lakshmi Swaminathan, Member(J))

1. Shri Jagjit Singh,  
Sr. Health Inspector,  
Northern Railway,  
New Delhi.
2. Shri Chaman Lal,  
Chief Health Inspector(Ad-hoc)  
Kishanganj, Delhi
3. Shri Sunder Lal  
Sr. Health Inspector,  
Tughlakabad

... Applicants

(By Advocate Sh.B.S. Mainee )

Versus

Union of India: Through :

1. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. The Chief Medical Officer,  
Northern Railway,  
Baroda House, New Delhi

... Respondents

(By Advocate Shri B.K. Aggarwal )

JUDGMENT (ORAL)

(Hon'ble Shri S.R. Adige, Member(A))

The case of the applicants is that the promotions should be made on the basis of decentralised seniority. In the counter affidavit filed by the respondents,

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(6)

it has been stated that the promotions will be made on the basis of decentralised seniority.

2. Shri Mainee, learned counsel for the applicants states that the applicants will be satisfied if the averments contained in the counter affidavit are implemented by the respondents.
3. We, therefore, direct the respondents to act in accordance with the averment made by them in the counter affidavit, if not acted upon so far. With these directions, this application is dismissed. No costs.

*Lakshmi Swaminathan*  
(Lakshmi Swaminathan)

Member (J)

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*S. R. Adige*  
(S. R. Adige)

Member (A)